

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date : 16<sup>th</sup> January, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 80/2016(CZ) <b>(M.A.No.926/16)</b>	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Gyanendra Singh, Adv. Mr. Shantanoo Saxena, Adv.	
2.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (Ranthambaur, National Park) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
3.	Original Application No. 46/2016(CZ) <b>(M.A.No.1071/16)</b>	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv.	
4.	Original Application No. 93/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv.	
5.	Appeal No. 19/2016(CZ) <b>(M.A.No.712/16)</b>	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Rishi Raj Saxena, Adv.	
6.	Appeal No. 20/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Rishi Raj Saxena, Adv.	
7.	Original Application No. 70/2016(CZ)	Rajesh Kumar Dheru Vs. Megharaj Singh Shekhawat	Mr. Shantanoo Saxena, Adv.	
8.	Original Application No. 47/2016(THC) (W.P.No. 10202/12)(Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	
9.	Original Application No. 151/2016(CZ) <b>(M.A.No.1090/16)</b>	Mangal Singh Solanki Vs. Union of India & 6 Ors.	Mr. Arif Sheikh, Adv.	
10.	Original Application No. 88/2015(CZ)	Babulal Jajoo (Samodi Pond) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Nelava Banarjee Adv. with Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Rajendra Gour, Adv. Mr. Nemichand Ajmera, Adv.	

11.	Original Application No. 145/2016 (CZ) <b>(M.A.No.06/17)</b>	Surendra Yadav & 5 Ors. Vs. State of M.P. & 13 Ors.	Mr. Nitin Karan, Adv. Mr. Sachin K.Verma, Adv. Mr. Jagdish Agarwal, Adv.	
12.	Original Application No. 155/2016(CZ)	Sanjay Yadav Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)